

CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 10.7.2015

CP No.291/00004/2015 (OA No.291/00598/2014)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. Anupam Agarwal, Proxy Counsel for

Mr. Y.K.Sharma, Counsel for respondents.

Ld. Counsel for the applicant submits that the respondents have complied with the directions issued in the OA.

In view of the submissions made by the applicant, the contempt petition having become infructuous, the C.P. is dismissed. Notice issued to the respondents is discharged.

(Mrs.Ranjana Chowdhary)

Member (A)

(Justice Haruk) 1- (Rashid)

Member (J)

| Adm/